

GOVERNMENT OF ODISHA
FINANCE DEPARTMENT

No.FIN-CS3-PEN-0001-2018/ 2136 /F.,

Date: 18-01-2023

To,

The DC-cum-ACS to Government/
Additional Chief Secretary to Government/
Principal Secretary to Government/
Commissioner-cum-Secretary to Government

Sub:- Clarification regarding fixation of remuneration on engagement of retired Govt. Servant in Group-D Post.

Madam/Sir,

I am directed to invite a reference to the Finance Department Office Memorandum No. 24533/F, dated 29.09.2022 on the subject cited above and to say that instructions were issued regarding fixation of consolidated remuneration on engagement of the retired Government Servant as per the prescribed remuneration structure attached to the Level in Pay Matrix under the ORSP Rules, 2017.

Proposals are being received from various Departments for fixation of consolidated remuneration in respect of State Government employees who have retired from Government Service in pay Level-5 and above under ORSP Rules, 2017 and subsequently re-engaged willingly against any Group-D post but claiming higher remuneration as per their pay level.

After careful consideration of the matter, it is clarified that the consolidated remuneration of a retired Government Servant, if engaged willingly against any Group-D post, his/her remuneration shall be fixed at Rs. 10,000/- (Ten Thousand) per month irrespective of the Pay Level drawn by such Government Servant at the time of retirement under the ORSP Rules, 2017.

The retired Government Servants who are receiving consolidated remuneration more than Rs. 10,000/- per month inspite of being engaged against any Group-D post willingly, shall receive Rs. 10,000/- per month henceforth.

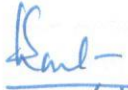
This principle is to be adopted for such re-engagements against Group-D posts.

Yours Faithfully,


Additional Secretary to Government

Memo No 2137 /F, Date; 18-01-2023

Copy forwarded to All Heads of Department/ All Collectors/ All RDCs/ All District and Sessions Judges/ The Principal Secretary to Governor/ Private Secretary to the Chief Minister/ Secretary to Odisha Legislative Assembly/ Secretary to Member, Board of Revenue, Odisha, Cuttack/ Secretary to Rajya Sainik Board, Odisha, Bhubaneswar/ All Treasury Officers of the District Treasuries including Special Treasuries and Sub-Treasuries/ The Principal AG(A&E), Odisha/ The Deputy Accountant General, Odisha, Puri Principal, Secretariat Training Institute, Bhubaneswar/ Director General, Gopabandhu Academy of Administration, Bhubaneswar/ Director, Madhusudan Das Regional Academy of Financial Management, Bhubaneswar/ Manager, Reserve Bank of India, Public Accounts Department, Bhubaneswar for information.


18/1/2023
Additional Secretary to Government

Memo No 2138 /F, Date; 18-01-2023

Copy forwarded to all Branches of Finance Department (except Issue and Diary) for information and necessary action.


18/1/2023
Additional Secretary to Government

Memo No 2139 /F, Date; 18-01-2023

Copy forwarded to the Head of Portal Group, I.T. Centre, Secretariat, Odisha/F.I.D, Finance Department for information and necessary action.

He/ She is requested to launch this Office Memorandum regarding revision of monthly consolidated remuneration on engagement of the retired Government servant in the Website (www.Odisha.gov.nic.in/finance/index.htm) of Finance Department for General Information.


18/1/2023
Additional Secretary to Government

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